

Date of
Order

Orders

A2/3

14-3-89

Mr. S. K. Singh Proxy Counsel for Mr. M. S. Gupta.
Mr. U. D. Sharma for the Respondents.

D.B. not formed - Put up on 13/12/89 for

Hearing.

(Kaushal Kumar)
Vice Chairman

17-1-90

Mr - M. S. Gupta for petitioner.

Mr - U. D. Sharma for Respondents

Bench not formed

on 13.12.89 at Jaipur. case taken

up today. May be listed for

hearing on 23-5-90.

(Kaushal Kumar)
Vice Chairman

(S. R. Sagar)
J.M.

23-5-90 Mr M. S. Gupta ^{Counsel} for petitioner
Mr U. D. Sharma Counsel for respondents.

May be listed for
hearing on 25/10/90

(Kaushal Kumar)
Vice Chairman